

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 1753/2024 In C.P. (IB)/4597(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

NAME OF THE PARTIES: - EDC Limited
IN THE MATTER OF
Goa Food & Pharma Pvt. Ltd.

Section: 60(5), 10 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1753/2024: - Adv. Ooshma Jain a/w Adv. Smriti Shahani
appeared for the Applicant. Adv. Sanket Singh appeared for the
Respondent through VC. List this matter on **08.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)